

DIVISION BENCH  
COURT - I

P-109

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/143(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> JULY 2024

IN THE MATTER OF	YES TECNO LIMITED VS INDICO MOTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Ms.Swati Salmia,Adv. ] For the Operational Creditor

Mr.Rahul Auddy,Adv. ] For the Corporate Debtor

Mr.Aditya Gooptu, Adv. ]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post the matter on **19/08/2024**.

**Satyajit Roy**  
**(Court Officer)**